

**CENTRAL ADMINISTRATIVE TRIBUNAL,
CALCUTTA BENCH, KOLKATA**

Original Application No.: 128/1997

Date of order: *22/3/05* 22 March, 2005

Badri Yadav & Anr. : Applicants.

Ms. Sangita Dasgupta : Advocate for applicants.

V E R S U S

Union of India & Ors. : Respondents.

Mr. B. Mukherjee : Advocate for respondents.

CORAM:

**THE HON'BLE MR. J. K. KAUSHIK, JUDICIAL MEMBER.
THE HON'BLE MR. M.K. MISRA, ADMINISTRATIVE MEMBER.**

1. Whether reporters of local papers may be allowed to see the judgement? *AO*
2. To be referred to the reporter or not? *yes*
3. Whether it needs to be circulated to other Benches of Tribunal? *yes*

[Signature]
**[M.K. MISRA]
ADMINISTRATIVE MEMBER**

[Signature]
**[J. K. KAUSHIK]
JUDICIAL MEMBER**